

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/97/2017
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : U. MAYILVARTHINI
NAME OF THE RESPONDENT(S) : VALLAB ENGINEERS PVT LTD + 5
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1)	NAIDENKUMAR MURTHI G.V. MOHAN KUMAR	Counsel for Petitioner	Counsel
	PRASAD G	R2 R3, R4	Counsel

ORDER

Counsel for Petitioner present. Counsel for R2 to R4 present. Both counsels prayed time for making submissions. At request, time is enlarged. Put up on 05.09.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)